

3. Madras Atomic Power Station in Tamil Nadu—1 Unit of 235 MWe in operation and 1 Unit of 235 MWe is in an advanced stage of commissioning.

(e) The following stations are under different stages of construction:

(i) Narora Atomic Power Project in Uttar Pradesh—2 Units of 235 MWe each.

(ii) Kakrapar Atomic Power Project in Gujarat—2 Units of 235 MWe each.

In addition, expansion of existing power station at Rawatbhata in Rajasthan with two units of 235 MWe and opening of a new site at Kaiga in Karnataka consisting of two units of 235 MWe have also been approved by the Government. The proposal regarding other sites is under Government's consideration.

Pollution of Rivers and Lakes

68. SHRI PARVATHANENI UPENDRA: Will the PRIME MINISTER be pleased to state whether Government have any plans to conduct a survey on the pollution of the rivers/lakes in the country on the pattern of the newly created Ganga Board?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): Surveys have already been made to ascertain the pollution in several rivers and lakes. Comprehensive basin-wise surveys similar to that of the Ganga basin, are to be carried in some of the major rivers. These include:

(i) Brahmani; (ii) Brahmaputra; (iii) Cauvery; (iv) Damodar; (v) Krishna; (vi) Mahi; and (vii) Sabarmati.

Submission of Report by the Sarkaria Commission

69. SHRI K. MOHANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any dateline was fixed for the submission of the report by the Sarkaria Commission; and

(b) what is the present position regarding the functioning of the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) The Sarkaria Commission was requested to submit its report on or before 30th June, 1985.

(b) Because of importance, complexity and enormity of the work involved in reviewing the Centre-state relations it would not be possible for the Commission to submit its report within its present term. The proposal for extension of the term of the Commission is under consideration of the Government.

Threat of tyre scuffing of the Indian Airlines aircraft

70. SHRI K. MOHANAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Indian Airlines aircraft have been facing a serious threat of tyre scuffing trouble in the recent months;

(b) the number of such cases reported during the last three months; and

(c) what remedial action has been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) (a) No, Sir.

(b) Four.